NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1282/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2017

NAME OF THE PARTIES:

Mr. Battula Anjaneyulu

V/s.

DBM Geotechnics & Constructions Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

ORDER C.P. No. 1282/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.

Adjourned to **05.09.2017**.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 14.08.2017

Sd/-

M.K. Shrawat Member (Judicial)